

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/309(CHE)/2021
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : R Andal
UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for SBI / Petitioner. Ld. Counsel Mr. A.S. Sathish Kumar for the Respondent. Ld. IRP Mr. G. Gunasekaran is present in person.

Rejoinder filed. Pleadings are complete.

List the Petition for hearing on **03.09.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk